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8. TUTICORIN	1. Indian Molasses Company	4000	sq. mtrs.	For storage of molasses.
	2. Tamil Nadu Civil Supplies Corporation	2000	,,	-do-
9. MEW MANGALORE	1. Indian molasses Company	22,000	l.	For storage of molasses and edible oils and chemicals.
	2- Indian Ports Warehousing Company	7500	,,	For handling of edible oil.

(c) The main criteria for allotment of a plot for storage of molasses etc. was the need to ensure that molasses stocks, which were being shipped in chartered vessels, were always available so that vessels did not suffer detention at berth, thereby saving scarce foreign exchange. Likewise facilities for handling other liquid cargo such as edible oil have to be provided at the ports in the interest of traffic.

(d) No letter of intent from State Trading Corporation was furnished by the firms as the land allotted to them was mainly for export of molasses. However, while seeking permission for storage of edible oils at Kandla, Indian Molasses Company had made arrangements with the STC for handling and storing edible oils on their behalf. In the case of land allotted to Tamil Nadu Civil Supplies Corporation at Tuticorin Port, allotment of land was made through STC. Similarly, there was a letter from SIC regarding allotment of land to Indian Ports Warehousing Company at New Mangalore.

#### Implementation of Recommendations of Gujral Committee on Urdu

2740. SYED SHAHABUDDIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the progress in the implementation of the recommendations of Gujral Committee on Urdu by the various Ministries/Departments of Union Government;

(b) the date when the progress was last reviewed by Government; and

(c) the date of the last communication by Union Government to the authorities concerned with implementation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) to (c) The Committee on promotion of Urdu headed by Shri I.K. Gujral submitted its report in 1975. The Gujral Committee Report was placed before the Cabinet on 30.1.1979 and was laid on the Table of both the Houses of Parliament on 21st February, 1979. The Cabinet decided that since most of the recommendations of the Report would have to be implemented by the States, copies of the Report may be sent to the State Governments for their views. Accordingly, copies of Gujral Committee Report were made available to all the State Governments/Union Territories for consideration and comments.

2. The Report of the Gujral Committee was also considered by the Taraqqi-e-Urdu Board, in its meeting held on 4.6.1979 and on its recommendation a sub-committee under the Chairmanship of Prof. A.A. Suroor, the then Vice-Chairman of Taraqqi-e-Urdu Board was constituted by the Ministry of Education and Culture to consider those recommendations which could be implemented by the Ministry.

3. The sub-committee submitted its report on 12th November, 1982. When this report was placed before TUB in its meeting held on 7th January, 1983, it decided that the report may first be considered by the Standing Committee of the TUB. The Standing Committee considered the recommendations of the sub-committee in its meeting held on 20th August, 83. It identified the following recommendations for action by the Government :—

- (a) The most important and basic recommendation to accord official status to Urdu by modifying the official Language Acts on the model of the Bihar Government be pursued with the State Govts.
- (b) The State Governments may also be persuaded to recognise the Urdu educational system with Urdu medium, from primary to secondary and collegiate levels as recommended by the Gujral Committee.
- (c) The Government should establish an autonomous central body for Urdu with statutory powers with the Bureau for Promotion of Urdu (BPU) providing the basis.
- (d) The Ministry should set up a permanent Standing Committee to watch the progress and implementation of the Gujral Committee.
- (e) The recommendation of the Gujral Committee viz that the qualifying percentage with regard to the facilities in the spheres of administration for Urdu speaking linguistic minorities be reduced from 15 to 10 should be implemented.

Out of these five recommendations, the Ministry of Education was concerned with the recommendations at (c) and (d). In regard to the establishment of an autonomous central body for Urdu with Bureau for promotion of Urdu as the base, with statutory powers, it may be stated that the TUB was set in 1969 with Education Minister as Chairman to advise the

Government on the production of academic literature in Urdu. In 1977, the BPU was declared as a subordinate office of the Ministry of Education and has already been given a permanent status. It was felt that the objective of this recommendation can best be served by strengthening the Bureau for Promotion of Urdu (BPU). Accordingly, the BPU was entrusted with the development and propagation of Urdu by widening the scope of its functions with adequate funds and staff. It would be pertinent to point out that the Education Ministry has not set up a central organisation with statutory powers for the development and promotion of any language.

4. Regarding the suggestion to set up a permanent Standing Committee to watch the progress and implementation of the recommendations made by the Gujral Committee, it may be stated that a Standing Committee has already been set up.

5. A number of recommendations of the Gujral Committee have already been accepted in principle and/or are being implemented by various agencies. Some of the main recommendations which have already been implemented are as under:—

- (i) The frequency of Urdu programme at Radio and Television has been enhanced.
- (ii) The Ministry of Information & Broadcasting has started printing of Urdu version of the 'Yojna'.
- (iii) Railway time table are also being printed in Urdu.
- (iv) Money order forms and V.P.P. forms have also been printed in Urdu.
- (v) The names of Railway stations in Urdu speaking areas are being indicated in Urdu.
- (vi) Census forms and other papers to be used in Urdu speaking areas like J & K, Delhi have been printed in Urdu.
- (vii) Registrar General of India has agreed to print the publication of

census forms and other papers in Urdu in other areas also if the concerned States are prepared to do so.

- (viii) Voter's list is also being prepared in Urdu for Urdu speaking areas.
- (ix) The Urdu version of Constitution of India has been brought out in collaboration with Govt. of J & K. Similarly, other important Central laws are being translated into Urdu.
- (x) Urdu organisations are being financially assisted regularly by Ministry of Education.
- (xi) The work of publication of Urdu classics in Devanagari has also been taken up.
- (xii) Adequate facilities have been provided for the training of Urdu teachers under the auspices of Central Institute of Indian Language to cope with the demand.

6. Since the Departments/Ministries of the Union Government have already accepted/implemented the recommendations of the Gujral Committee concerning them, the question of sending any further communication by this Ministry to them does not arise.

#### Use of Hysteroscopy as a new method of sterilisation

2741. SHRI P.R. KUMARAMANGALAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a new method of sterilisation using hysteroscopy has been researched on a vast scale in Sweden and might replace lap-roscopic technique and if so, whether any trials have been made/planned in the Country by Indian Council of Medical Research etc.; and

(b) whether earlier break-through in immunological method by All India Institute of Medical Sciences is being used in

the country and if so, full details of its effect on population growth?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) Pilot studies using technique of hysteroscopic insertion of P BLOCK—an intra tubal contraceptive device have been carried out in Sweden by specialists with extensive experience of hysteroscopy. The Indian Council of Medical Research is considering to initiate limited trials with P BLOCK contraceptive device to assess its efficacy, safety and acceptability in India.

(b) The development of Bhog vaccine for the females is under process. However, animal studies have proved the efficacy and reversibility of this vaccine. Trials on human beings have not yet been started.

#### Programme for development of rural youth

2742. SHRI B.V. DESAI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Union Government are launching a Massive programme during this summer for the development of rural youth with the help of National Cadet Corps and National Social Service and other voluntary organisations;

(b) if so, main features of this programme;

(c) the total amount proposed to be spent on this programme; and

(d) to what extent it will be beneficial to the rural youth?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) (a) to (c) An action plan for involvement of National Service Scheme volunteers and some other organisations in developmental activities beginning from the summer of 1986 has been drawn up. The activities proposed will include functional literacy programmes, wasteland development and improvement programmes,